(xvi) Annual Report on the working and activities of the Corporation Bank for the year ended the 31st December, 1980, together with the Accounts and the Auditors Report thereon.

(xvii) Annual Report on the working and activities of the New Bank of India for the year ended the 31st December, 1980, together with the Accounts and the Auditors Report thereon.

(xviii) Annual Report on the working and activities of the Oriental Bank of Commerce for the year -ended the 31st December, 1980, together with the Accounts and the Auditors' Report thereon.

(xix) Annual Report on the working and activities of the Punjab and Sind Bank for the year ended the 31st December, 1980, together with the Accounts and the Auditors Report thereon,

(xx) Annual Report on the working and the activities of the Vijaya Bank for the year ended the 31st December, 1980, together with the Accounts and the Auditors' Report therton. [Placed in Library. *See* No. LT—2871[81 for (xv) to (xx)].

## Vegetable Oil Products Control (Amendment) Order, 1981 and related paper.

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJMOHAN MOHANTY): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each (in English and Hindi) of the following Notifications of the •Ministry of Civil Supplies:

(i) GS.R. No. 463(E), dated the 31st July, 1981, publishing the Vegetable Oil Products (Amendment) Order, 1981.

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(ii) G.S.R. No. 502(E), dated the 1st September, 1981, publishing corrigendum to Notification G.S.R. No. 463(E), dated the 31st July, 1981. [Placed in Library.  $Se_e$  No. LT—2815/81 for (i) and (ii)].

## MESSAGE FROM THE LOK SABHA

The Essential Services Maintenance Bill, 1981.

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the -\* Lok Sabha signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Essential Services Maintenance Bill, 1981, as passed by Lok Sabha at its sitting held  $o_n$  the 16th September, 1981."

Sir, I lay the Bill on the Table.

## MOTION FOR EXTENSION OF TIME FOR THE PRESENTATION OF THE VISVABHARATI (AMENDMENT) BILL, 1978

SHRI BISHAMBHAR NATH PANDE (Nominated): Sir, I beg to move the following Motion:

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Visva-Bharati (Amendment) Bill, 1978, be extended up to the last day of the Hundred and twentieth Session of the Rajya Sabha".

The question was put and the motion was adopted.